

सूचना और प्रसारण मंत्री (जी. जयलक्ष्मी) : (क), (ग), (घ) और (ङ) सूचना एकत्रित की जा रही है और उसको सदन की मेज पर रख दिया जाएगा।

(ख) वार्ताकार का समय केन्द्र के प्रमुख के समुचे पर्यवेक्षण के अन्तर्गत केन्द्र के प्रोग्राम प्रोड्यूसरों द्वारा विषय विशेष में विशेषज्ञता और ज्ञान, ध्वनि की योग्यता से सम्बन्धित वार्ताकार की उपयुक्तता, प्रस्तुत करने की योग्यता तथा विभिन्न दृष्टिकोणों को प्रतिनिधित्व देने की आवश्यकता आदि को ध्यान में रखा जा रहा है।

Strike by Traders in Petrol

8217. SHRI SUKHENDRA SINGH:

SHRI MADHAVRAO
SCINDIA:

SHRI JYOTIRMOY BOSU:

SHRI S. S. LAL:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Traders in Petrol throughout the country, particularly in Delhi had given a call for strike on 2nd and 3rd April, 1979;

(b) if so, whether the strike was observed as scheduled;

(c) if so, assessment by Government about its success or failure; and

(d) steps taken by Government to meet the situation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) No, Sir.

(c) No assessment was made in view of its unconditional withdrawal.

(d) Does not arise.

Purchase of Spirit by Bengal Chemicals and Pharmaceuticals Works Limited

8218. SHRIMATI PARVATHI KRISHNAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Bengal Chemicals and Pharmaceuticals Works Limited purchased about 10,000 bulk litres of rectified spirit at a rate of Rs. 3.53 net per bulk litres from West Bengal Spirit Warehouse.

(b) whether it is also a fact that the company had accepted an offer by Saraya Distillery in Gorakhpur District of U.P. for the supply of 36,000 bulk litres of the spents at the rate of Rs. 1.11 per bulk litre; and

(c) if it is so, what are the details and reasons for purchasing at a high rate when an order was already accepted for its supply at a lower rate?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) No, Sir. Bengal Chemicals and Pharmaceutical Works Limited obtained rectified spirit from Ajodhya Distillery at Rs. 0.75 per litre ex-factory (Rs. 1.03 per litre delivered at Maniktala), who had quoted lower ex-factory and delivered prices than Saraya Distillery.

(c) The spirit purchased and referred to at (a) above is for use in non-drug manufacture and is not exempted from payment of entry tax while the spirit purchased at (b) above is for drug manufacture and is exempted from payment of entry tax and bought on the basis of competitive tenders.

Advertisements of Cola Drinks

8219. SHRI DALPAT SINGH PARAS-TE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) there are a number of cola drinks being advertised, what is the criteria used to determine which of the Colas are violating the Commercial Code of advertisement;

(b) which of the cola drinks advertisement have been approved and reasons thereof;